

(b) and (c). A representation from the Association referred to was received on 27-4-1977, and a further representation was received on 2-7-1977 through four Members of Parliament.

The Association has sought a reduction in the duty to the levels which were in force prior to 30-4-1974. The Association's request is being examined.

Statement

Weekly rates of compounded levy for units working with the aid of Sulphitation Plant.

Size of the Centrifugal

Exceeding	Height		Exceeding	Diameter		With Effect from		
	Not Exceeding	Not Exceeding		Not Exceeding	Not Exceeding	1-3-70	30-4-74*	30-4-75
Cms.	Cms.	Cms.	Cms.	Cms.	Rs.	Rs.	Rs.	
..	22.9	..	45.7	..	880	1760	4400	
22.9	30.5	45.7	61.00	..	1180	2360	5900	
30.5	45.7	61.00	76.2	..	1720	3440	8600	
Not otherwise specified					2280	4560	11400	

Weekly rates of compounded levy for units working without the aid of Sulphitation Plant.

..	22.9	..	45.7	..	590	1180	2360
22.9	30.5	45.7	61.00	..	780	1560	3120
30.5	45.7	61.00	76.2	..	1160	2320	4640
Not otherwise specified					1520	3040	6080

*Compounded Levy system suspended from 1-3-75 to 30-4-75.

Note :—Rates shown are consolidated rates viz basic duty under the Central Excises and Salt Act, 1944, plus additional duty under the Additional Duties of Excise (Goods of Special Importance) Act, 1957 (58 of 1957).

Development of Powerloom Industry

3626. SHRI P. RAJAGOPAL NAIDU: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) the money set apart during 1976-77 for the development of powerloom industry in the country; and

(b) the licences given for powerlooms in the country during the above period?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI MOHAN DHARIA): (a) The Central and State

Plan outlay for the development of the powerlooms industry during the year 1976-77 was Rs. 55 lakhs.

(b) Information is being collected and will be laid on the table of the House.

Airport at Bajpe

3627. SHRI JANARDHANA POOJARY: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the present airport at Bajpe in Mangalore Taluk is capable

of being developed for Boeing 737 operations and is capable to meet the requirements of the increasing air traffic;

(b) if not, whether the possibility of developing an alternative aerodrome at a new site for Boeing Services is being examined; and

(c) if so, the steps proposed to be taken or are being taken for the construction of a big airport and the details of the work so far done in this regard?

THE MINISTER FOR TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) The existing aerodrome at Bajpe (Mangalore) is suitable for operation of advanced version of Boeing 737 aircraft with low pressure tyres. Indian Airlines have plans to introduce the advanced version of Boeing 737 aircraft on Bombay-Mangalore sector when these aircraft are received by the Corporation.

(b) and (c). Do not arise.

Amount deposited with Nationalised Banks at Sub-Divisional and Lower Levels

3628. SHRI SAMAR GUHA: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) total volume of the amount deposited with the nationalised banks at sub-divisional and other lower levels throughout India during the years 1974-77;

(b) break-up of the figures State-wise;

(c) total volume of money deposited with such banks utilised for advancing loans and other credits to individuals and institutions in the rural areas; and

(d) the State-wise break-up of such figures?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) to (d). The available

data regarding Statewise deposits and advances of the public sector banks are set out in statement I and statement II respectively, laid on the Table of the House [Placed in library. See No. LT-714/77]

Change of Heads of Financial Institutions/Nationalised Banks

3629. SHRI SHIV SAMPATI RAM: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state whether any of the heads of the financial institutions or Nationalised Banks have been changed in the interest of fair probe into irregular loans given by nationalised banks and financial institutions to Maruti Companies and if so, the particulars thereof?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): The new appointments by Government to the posts of Chairmen and Managing Directors in certain public sector banks and a public financial institution since April, 1977 were made as the respective terms of the incumbents of these offices had expired or the post was lying vacant.

None of these appointments was made to facilitate a probe in cases of loans given to Maruti Companies.

एपिलेट कलेक्टर कस्टम्स, बम्बई के पास अनिर्णीत मामले

3630. डा० लक्ष्मी नारायण पांडेय : क्या वित्त तथा राजस्व और बैंकिंग मंत्री यह बताने की कृपा करेंगे कि :

(क) एपिलेट कलेक्टर कस्टम्स के पास कितने अपील प्रकरण निर्णयाधीन हैं और कब से ; और

(ख) अपील प्रकरणों से सम्बन्धित व्यक्तियों के नाम क्या हैं और इन मामलों का संक्षिप्त विवरण क्या है ?

वित्त तथा राजस्व और बैंकिंग मंत्री (श्री एच० एम० पटेल) : (क) बम्बई के अपिलीय सीमा शुल्क समहर्ताओं के पास 30 जून, 1977 को निर्णय के लिये बकाया पड़े